

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 91 of 2012 &
I.A. No. 186 of 2012

Dated: 11th May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Sai Regency Power Corporation Pvt. Ltd. ... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission ...Respondent(s)
& Ors.

Counsel for the Appellant(s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.2 to 4

ORDER

Post the matter for hearing on **05.07.2012**. In the
meantime, pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm